

F.No. 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated :04/10/2011

ORDER No. 207 of 2011

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 202 of 2011 for CESTAT, Mumbai** to the extent indicated below:-

On 07/10/2011 Hon'ble Mr. S.S. Kang Vice-President and Hon'ble Mr. Sahab Singh, Member (Technical) will hear Excise Division Bench matter and Customs and Service Tax Short matters.

On this day Hon'ble Mr. P.R. Chandrasekharan, Member (Technical) will hear Single Member Cases.

By Order



(S. Chandran)
Registrar

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Registrar